

Government of Jammu and Kashmir
Health & Medical Education Department
Civil Secretariat, Srinagar.

NOTIFICATION

Srinagar, the 29th September, 2020.

S.O 301 .-In exercise of the powers conferred by Section-3 of Jammu and Kashmir Public Premises (Eviction of Un-authorized Occupants) Act, 1988, the Government hereby appoints Professor (Dr.) S. M. Saleem Khan Head of the Department of Social and Preventive Medicine, Government Medical College, Srinagar as Estates Officer for the purposes of the said Act in respect of all public premises under the administrative control of Principal, Government Medical College, Srinagar.

By order of the Government of Jammu & Kashmir.

Sd/-
(Atal Dulloo) IAS
Financial Commissioner
Health and Medical Education Department

No: ME/LEGAL/Genl/16/2020

Dated: 29 -09-2020

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary, J&K Ministry of Home Affairs, Government of India.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
4. Principal, Government Medical College, Srinagar.
5. Director Archives, Archeology & Museum J&K.
6. OSD to the Advisor (B) to the Hon'ble Lieutenant Governor, Union Territory of J&K.
7. Professor (Dr.) S.M. Saleem Khan, Head of Department of Social and Preventive Medicine, Government Medical College, Srinagar.
8. General Manager, Government Press Kashmir for publication in the next issue of the Government Gazette.
9. Private Secretary to the Financial Commissioner, Health & Medical Education Department.
10. Incharge Website for posting the S.O in the official website.
11. Stock file.

Sd/-
29/09/2020
(Sajad Amin Shah)

Additional Secretary to Government
Health & Medical Education Department